

16.25 hrs.

## ELECTION TO COMMITTEE

[English]

## Estimates Committee

SHRI BIPIN PAL DAS (Tezpur): I beg to move:

"That the members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee *vice* Prof. Narain Chand Parashar resigned from the Committee.

MR. DEPUTY SPEAKER: The question is:

"That the members of this House do proceed to elect, under sub-rule (3) of Rule 254, in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term of the Committee *vice* Prof. Narain Chand Parashar resigned from the Committee."

*The motion was adopted*

---

16.26 hrs.

## BUSINESS ADVISORY COMMITTEE

[English]

## Thirty-Eighth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND

CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): I beg to move:

"That this House do agree with the Thirty-eighth Report of the Business Advisory Committee presented to the House on the 29th July, 1987."

MR. DEPUTY SPEAKER: Now Shri Banatwalla.

SHRI G.M. BANATWALLA (Ponnani): I have just a brief submission to make. The report of the Business Advisory Committee states that the discussion on the communal situation will be taken up on a date to be fixed by the Committee later on. My humble submission is that this is a very serious situation. We are having prolonged communal violence in Meerut. The situation is tense in Delhi. Even in the walled city, in Delhi, today there is a *bandh* against the massacre which took place, of the innocent bus passengers near Meerut. There are attacks on passengers in the trains.

Therefore, the situation is serious, and I have a submission to make: I urge upon you that the earliest possible date be fixed in order to discuss this communal situation. I have given notice of an adjournment motion also, about communal violence in Meerut, Delhi and Gujarat. The Speaker was pleased to disallow it. But now, when the Business Advisory Committee has said that a discussion will be there, I most emphatically urge that the earliest possible date be immediately decided and announced, for the discussion. I hope that in the meantime, the hon. Home Minister will also rise and make a statement in this house.

We have a statement. We are fortunate enough: we had a statement about what happened today at Kalkaji, and other places. But it is shocking that while so many places are under the grip of communal violence, there is no statement, even by the hon. Home Minister. So, let that statement come immediately, and let us have a dis-